

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD**

OA.No./20/914/2016  
Dated: 19/7/2018

BETWEEN:

P. Suneel Kumar,  
S/o. P. Devaraj,  
Aged about 30 years,  
Unemployee, H.No.1-11300,  
Adapala Street Kadiri,  
Anantapur District.

..... Applicant

AND

1. The Superintendent of Post Offices,  
Anantapur Division, Anantapur.
2. The Post Master General,  
A.P. Southern Region, Kurnool,  
Kurnool District.
3. The Union of India rep. by  
The Chief Post Master General,  
A.P. Circle, Dak Bhavan, Abids,  
Hyderabad.

..... Respondents

Counsel for the Applicant : Mr. G. Gopal Rao, Advocate

Counsel for the Respondents : Mr. M. Brahma Reddy, Addl. CGSC.

**CORAM**

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member

**ORAL ORDER**  
{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

Mr. Bheem Singh representing Mr. M. Brahma Reddy, learned Standing Counsel for the Respondents.

2. No representation for the applicant. There has been no representation on behalf of the applicant since several adjournments. The OA is therefore, dismissed for non-prosecution. No costs.

(JUSTICE R. KANTHA RAO)  
JUDL. MEMBER

Dated the 19<sup>th</sup> July, 2018  
(Dictated in the Open Court)

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